

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:314

ANSWERED ON:26.02.2013

WELFARE OF BACKWARD CLASSES

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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the population of the country as per census 2011 vis-a-viz the percentage of backward classes therein, State/UT-wise;
- (b) the measures taken by the Government to provide reservation to such categories in jobs, political, economic and educational fields as per the provisions of the Constitution;
- (c) whether the National Commission for Backward Classes (NCBC) has recently submitted its report to the Government proposing hike in the annual salary cut-off limit for creamy layer for availing reservation in jobs and education;
- (d) if so, the details of the recommendations made by the NCBC; and
- (e) the response of the Government thereon?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) : The provisional population of the Country as per Census 2011 stands at about 121.02 crore. As per the information obtained from the Registrar General of India, the Population Census collects castes/tribe-wise details only in respect of Scheduled Castes and Scheduled Tribes specifically notified in States/UTs. Thus, data on Backward Classes is not available from Census.
- (b) : In order to empower such categories in jobs, political, economic and educational fields, the Government has taken appropriate measures from time to time. The Central Educational Institutions (Reservation in Admission) Act, 2006 provides for the reservation in admission of the students belonging to Scheduled Castes (SCs), the Scheduled Tribes (STs) and the Other Backward Classes (OBCs) of citizens to Central Educational Institutions established, maintained or aided by the Central Government to the extent of 15%, 7.5% and 27% respectively. In case of direct recruitment on all India basis by open competition reservation is provided at the rate of 15%, 7.5% and 27% for SCs, STs and OBCs respectively. In case of direct recruitment on all India basis otherwise than by open competition reservation for SCs, STs and OBCs is available at the rate of 16.66%, 7.5% and 25.84%, respectively. Provision exists for reservation of seats for SCs and STs in House of the People and Legislative Assemblies of the States.
- (c) to (e) : The National Commission for Backward Classes has tendered its opinion about the revision of the annual income limit for applying the creamy layer restriction for Other Backward Classes. A proposal in this regard was referred for consideration of the Cabinet which has decided that the matter may, in the first instance, be considered by a Group of Ministers (GoM).